

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 775 OF 2005

PRABHAKARAN

Appellant (s)

VERSUS

STATE OF KERALA

Respondent(s)

(With appln. for bail and office report)

Date: 23/05/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE D.K. JAIN

(Vacation Bench)

For Appellant(s) Mr. Venkat Subramaniam T.R.,Adv.
Mr. Ramesh Babu M.R.,Adv.

For Respondent(s) Mr. R. Sathish,Adv.
Mr. M.T. George,Adv.

UPON hearing counsel the Court made the following
ORDER

Arguments heard.

Judgment reserved.

(Ganga Thakur)
PS to Registrar

(Vijay Aggarwal)
Court Master